

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. RA 65 of 97  
(OA 444 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. B.P. Singh, Administrative Member

B. D. PAUL

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B. Chatterjee, counsel

For the respondents: None

Heard on : 7.4.2000

Order on : 7.4.2000

O R D E R

S.N. Mallick, VC

We have heard Mr. B. Chatterjee, 1d. counsel appearing for the review applicant in RA 65 of 97. It appears from the record that the RA was filed on 24.12.97 against the final order passed in OA 444 of 96 on 16.9.97. The statutory period for filing such RA is 30 days from the date of final order. The Review Application is palpably time barred. The RA stands dismissed.

*DR. B. P. SINGH*

MEMBER (A)

in

*S.N. Mallick*  
VICE-CHAIRMAN